

(11)

Central Administrative Tribunal
Principal Bench

O.A. No. 2109 of 1999

New Delhi, dated this the 13th December, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Hd. Const. Prem Raj No. 7084/DAP,
Now 272E,
S/o Shri Jogi Ram,
R/o House No. 315, Bagh Kade Khan,
Kishan Ganj, Delhi. . . Applicant

(By Advocate: Shri N.S. Bhatnagar)

Versus

1. Union of India through
the Additional Dy. Commissioner of Police,
East District,
Shalimar Park,
Near Swarn Cinema,
Delhi. . . Respondents
2. Shri Desh Bandu,
Inspector/Addl. S.H.O.,
P.S. Krishna Nagar,
East District,
Delhi. . . Respondents

(None appeared)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

Shri Bhatnagar states that applicant has
unfortunately expired and prays for permission to
withdraw the O.A. The O.A. is dismissed as
withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

'gk'

S.R. Adige
(S.R. Adige)
Vice Chairman (A)